

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./20/786/2013
Dated: 07/8/2018

BETWEEN:

1. Dr. S. Parasuramulu, S/o.Late S. Obelesu,
Aged about 70 years,
Sr. Professor, Railway Staff College, Vadodara,
Western Railway, R/o. Flat No.204, SHUBH NIVAS
Street No.14, Lane No.13, Nagarjuna Nagar,
Tarnaka, Secunderabad.
2. Dr. R. Narsimha Murthy, S/o. Late M. Raja Gopal,
Aged about 66 years,
Medical Director (Retd.) Lalaguda, S.C. Rly, Secunderabad,
R/o. H.No.20-58/1, Gutam Nagar, Malkajgiri, Hyderabad – 500 047.
3. Dr. D. Obulaiah, S/o.Late D. Obulaiah,
Aged about 67 years,
Retd. Sr. M.S. Lallaguda, S.C. Rly, Secunderabad,
R/o. No.403, Nehas Delema Enclave, 12-5-149/7,
Vijayapuri Colony, South Lallaguda, Secunderabad – 500 017.
4. Dr. T.V. Karunakara Rao, S/o.Late T.V. Mahasiva Rao,
Aged about 66 years, Retd .CMS,
Secunderabad, S.C. Rly, R/o. Flat No.204,
Vinayaka – MBS, DE-Royal, New Bhoiguda,
Secunderabad – 500 003.
5. Dr. K. Jagan Mohan Rao, S/o.Late K.V. Chalpathi Rao,
Aged about 66 years,
Retd.CMS,Vijayawada, S.C. Rly,
R/o. Flat No.9, Road No.1, Balamrai Society,
Mahendra Hills, Secunderabad.
6. Dr. S.V.S.K. Gangadhara Rao, S/o. Late S. Vishnu Rao,
Aged about 66 years, Retd. CMS Hyderabad Division,
S.C. Rly, R/o. H.No.8-2-404/1/D, Haksons Villa, Road No.6,
Banjara Hills, Hyderabad – 500 034.
7. Dr. Mrs. Matheen Razack, W/o. Late. M.A. Razzak,
Aged about 69 years, Retd. Medical Director, Lallaguda,
S.C. Rly, R/o. H.No.6-61-279/8, Padmarao Nagar,
Secunderabad – 500 025.

8. Smt. A.V. Sarojini Devi, W/o. Dr. A.V.S. Ramachandra Rao,
Aged about 65 years, Retd. Sr. Medical Superintendent,
Railway Hospital, Lallaguda, R/o. No.52, 53,
Anoohya Siva Sai Enclave, Near 10B, Colony,
Kapra, Secunderabad – 500062.
9. Dr. M. Surya Narayana Murthy, S/o. Mumidi Sattu Raju,
Aged about 66 years, Sr. Medical Superintendent,
Vijayawada S.C. Railway, R/o. H.No.2/95/128/A-40,
New HITEX, Khanamet, Hyderabad – 500 084.

..... Applicants

AND

1. The Union of India rep. by its
Secretary, Ministry of Personnel, Public Grievances and Pensioners,
Department of Pension and Pensioner's Welfare,
Loknayak Bhavan, Khan Market, New Delhi – 110 001.
2. The Union of India rep. by its
Chairman, Railway Board, Ministry of Railways,
Rail Bhavan, New Delhi – 100 001.
3. The General Manager, South Central Railway,
Rail Nilayam, Secunderabad.
4. The General Manager, Western Railway, Church Gate, Mumbai,
Maharastra State.
5. The Financial Advisor and Chief Accounts Officer,
South Central Railway, Rail Nilayam, Secunderabad.
6. The Chief Personnel Officer, South Central Railway,
Rail Nilayam, Secunderabad.
7. The Financial Advisor and Chief Accounts Officer, Western
Railway, Church Gate, Mumbai, Maharastra State.
8. The Chief Personnel Officer, Western Railway,
Church Gate, Mumbai, Maharastra State.

..... Respondents

Counsel for the Applicant : Dr. P.B. Vijay Kumar, Advocate
Counsel for the Respondents : Mr. S.M. Patnaik, SC for Rlys

CORAM

Hon'ble Mr. B.V. Sudhakar, Admn. Member
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

ORAL ORDER

{Per Mr. Hon'ble Mr. B.V. Sudhakar, Admn. Member}

Both side counsel present.

2. Counsel for the applicant has informed that pension based on the Non-Practicing Allowance (NPA) has already been granted along with arrears. Hence, the OA is dismissed. No order as to costs.

(SWARUP KUMAR MISHRA)
JUDL.MEMBER

(B.V. SUDHAKAR)
ADMN. MEMBER

Dated the 7th August, 2018
(Dictated in the Open Court)